BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P No.342/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Paradeep Phosphate Ltd -Vs- State of Odisha & Ors.	d	
Under Section		434(D)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. A MARNATH SEN

PETITIONER.

BIBEKANANDA MOHANTI PETITIONER. 2.

## ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Petitioner has filed the petition u/s. 434(d) of the Companies Act, 2013.

List the matter on 27/11/2017.

Sed

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)